

Constitution of Benches with effect from April 20th, 2009.

Sl. No.	Ct. Name of Hon'ble Judges	Jurisdiction
1	C.J.'s Hon The Chief Justice Hon. Dilip Gupta, J.	Fresh in Special Appeals from January 1 st , 2007 onwards, Writs relating to Public Interest Litigation, Tolls on River Bridges in U.P. and Environment Matters for Orders, Admission and Hearing including bunch cases.
	Thereafter	Cases for Final Hearing/Disposal starting from the oldest of the category assigned and Supreme Court Expedited and High Court Expedited Matters.
	Then Hon. The Chief Justice (<u>On Friday at 2.00 P.M.</u>)	Expedite applications and matters under Section 11 of the Arbitration and Conciliation Act, 1996.
Note:- Hon'ble The Chief Justice will be sitting in Lucknow for a week commencing from 3rd Monday of every month.		
2	32 Hon. S.R. Alam, J. Hon. Krishna Murari, J.	Fresh in Contempt Appeals and Listed Special Appeals upto 31.12.2006 for Orders, Admission and Hearing including Bunch cases.
	Thereafter:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
3	3 Hon. Amitava Lala, J Hon. Devendra Kumar Arora, J.	Fresh in F.A.s, F.A.F.O.s, Family Court Appeals and Writs relating to State Reorganization matters for Orders, Admission Hearing including Bunch cases.
	Thereafter:	Cases for Final Hearing/Disposal starting from

the oldest of the category assigned.

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| 4 | 36 | Hon. Yatindra Singh, J.
Hon. Anil Kumar, J. | Fresh in Writs relating to Control Orders, Local Bodies (including Cooperative Societies, All Societies and Corporations), Land Acquisitions and Urban Ceiling from January 1st 2009 onwards and Cases under Intellectual Property Rights for Orders, Admission and hearing including Bunch Cases. |
| 5 | | | Listed Criminal Writs upto 31.12.2008 for orders, admission and hearing including bunch cases. |
| Thereafter: | | | Cases for Final Hearing/Disposal starting from the oldest of the category assigned. |
| 6 | | | All Listed Division Bench Misc. Writs upto 31.12. 2006, for Orders, Admission and hearing including Bunch Cases. |
| Thereafter: | | | Cases for Final Hearing/Disposal starting from the oldest of the category assigned. |
| 7 | | | All Fresh and Listed Division Bench Writs relating to Recovery of Tax matters, Income Tax Reference, Income Tax Appeals, Custom and excise matters for Orders, Admission and Hearing including Bunch Cases. |
| Thereafter: | | | Cases for Final Hearing/Disposal starting from the oldest of the category assigned. |

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| 8 | 10 | Hon. Janardan Sahai, J.
Hon. Yogendra Kumar Sangal,
J. | All Fresh and Listed Division Bench Service Writs for Orders, Admission and Hearing including Bunch Cases. |
| | | Thereafter: | Cases for Final Hearing/Disposal starting from the oldest of the category assigned. |
| 9 | 29 | Hon. Sunil Ambwani, J.
Hon. Virendra Singh, J. | Fresh in Misc. Writs (except relating to Control Orders and Local Bodies including Cooperative Societies, All Societies and Corporations) from January 1st 2009 onwards for Orders, Admission and Hearing including Bunch Cases. |
| 10 | 2 | Hon. Ashok Bhushan, J.
Hon. Ram Autar Singh, J. | All Fresh and Listed Writs relating to other Recovery including Matters arising out of proceedings U/s 29 of State Financial Corporation Act, Mines and Minerals and Listed Misc. Writs from 01.01.2007 to 31.12.2008 for Orders, Admission and Hearing including Bunch Cases. |
| | | Thereafter: | Cases for Final Hearing/Disposal starting from the oldest of the category assigned. |
| 11 | 44 | Hon. Imtiyaz Murtaza, J.
Hon. Ashwani Kumar Singh, J. | Fresh in Capital Cases for Orders, Admission and Hearing. |
| | | Thereafter: | Criminal Appeals upto year 1983 for Hearing. |
| 12 | 26 | Hon. S.P. Mehrotra, J. | Listed Misc. Writs from 01.01.2005 to 31.12.2007 for Orders, Admission and Hearing including Bunch Cases. |
| | | Thereafter: | Cases for Final Hearing/Disposal starting from the oldest of the category assigned. |

- 13 39 Hon. Vineet Saran, J. Fresh in Educational Matters including society matters with regard to Educational Institutions from January Ist, 2008 onwards for Orders, Admission and Hearing including Bunch cases.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 14 38 Hon. Rakesh Tiwari, J. Fresh in All Service Writs (except Service Writs relating to Educational Institutions) from January Ist, 2008 onwards for Orders, Admission and Hearing including Bunch Cases.
- 15 30 Hon.Prakash Krishna , J. Fresh in Company Cases, Testamentary, Matrimonial matters and Writ Petitions arising out from the orders of BIFR and AAIFR and All Writs relating to Indian Stamp Act for Orders, Admission and Hearing including Bunch Cases.
- 16 40 Hon. Rajes Kumar, J. Listed Consolidations and Ceiling upto 31.12.2006 for Orders, Admission and Hearing including Bunch Cases.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 17 28 Hon. S.U. Khan, J. Listed Misc. Writs upto 31.12.2004 for Orders, Admission and Hearing including Bunch Cases.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 18 7 Hon.D.P. Singh, J. Fresh in Rent Control Writs including Writs arising out of Orders passed u/s 25 of the Provincial Small Causes Court from January 1st, 2005 onwards for Orders, Admission and

Hearing.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

19 18 Hon. V.K. Shukla, J. Fresh in Service Writs relating to Education Institutions from January 1st, 2008 onwards for Orders, Admission and Hearing including Bunch cases.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

20 46 Hon. Amar Saran, J.
Hon. Dasu Ram Azad, J. Fresh and Listed Division Bench Criminal Appeals including those where record has been called for considering the application for bail from 01.01.2009 onwards for Orders, Admission and Hearing and Defective Criminal Appeals (irrespective of the year) for Orders.

21 24 Hon. Rakesh Sharma, J. Listed Service Writs for the year 2006 and 2007 for Orders, Admission and Hearing including Bunch Cases.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

22 55 Hon. Poonam Srivastava, J.
Hon. Subhash Chandra Agarwal, J. Criminal Appeals from the year 1986 onwards and Capital Cases for Hearing.

23 21 Hon. Arun Tandon, J. Fresh in Misc. Writs (except Writs arising out of suits and Education Institutions) including Writs relating to Labour Laws, from January

Ist, 2008 onwards for Orders, Admission and Hearing including Bunch Cases.

24 4 Hon. Tarun Agarwala, J. Fresh in Application u/s 24 C.P.C. Writs arising out of Suits and Writs under Article 227 of the Constitution of India for Orders, Admission and Hearing including Bunch Cases.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

25 6 Hon. Shishir Kumar, J. Fresh in Writs relating to U.P.Z.A. & L.R. Act and U.P. Land Revenue Act from 01.01.2008 onwards including those arising out of the orders of Board of Revenue for Orders, Admissions and hearing and Bunch Cases.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

26 1 Hon. Sanjay Misra, J. Fresh in Second Appeals from 01.01.2005 onwards for Orders, Admission and Hearing.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

27 37 Hon. Ravindra Singh, J.
Hon. Naheed Ara Moonis, J. Fresh in Criminal Writs from January 1st, 2009 onwards for Orders, Admission and Hearing including Bunch cases.

28 5 Hon. A.P. Sahi, J. Fresh in Writs relating to Consolidations and Ceiling from 01.01.2007 onwards for Orders, Admission and Hearing including Bunch Cases.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

29 27 Hon. Vikram Nath, J Fresh and Listed Civil Contempt for Orders, Admission and Hearing including Bunch Cases.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

30 23 Hon. Sabhajeet Yadav, J. Listed Service Matters from 01.01.2002 to 31.12.2005 for Orders, Admission and Hearing including Bunch Cases.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

31 42 Hon. R.K. Rastogi, J.
Hon.Ashok Srivastava, J. All Listed Division Bench Criminal Appeals including those where record has been called for considering the application for bail upto 31.12.2006 and also the applications for cancellation of Bail for Orders and Criminal Appeals and Capital Cases for Hearing and Defective Criminal Appeals (irrespective of the year) for Orders.

Thereafter: Criminal Appeals in which appellants are in custody and Criminal Appeal for the year 1984 for Hearing.

32 31 Hon. Sudhir Agarwal, J. All Service Writs upto the year 2001 for Orders, Admission and Hearing including Bunch Cases.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

33 45 Hon. Vinod Prasad, J. Hon. Yogesh Chandra Gupta, J. Fresh in Division Bench Government Appeals, matters U/S 378 (4) Cr.P.C., Criminal Contempt, Criminal Appeals arising from POTA and all Fresh and Listed Habeas Corpus Writs for Orders, Admission and Hearing.

Thereafter: Hearing of Appeals of the specified category and Capital Cases for Hearing.

34 33 Hon. Bharati Sapru, J. Fresh in Tax, Excise including Central Taxation for Orders, Admission and Hearing including Bunch Cases.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

35 49 Hon.Saroj Bala, J. Fresh in Matters U/Ss 378 & 407, Habeas Corpus Writs and N.D.P.S. Appeals for Orders, Admission and Hearing including Bunch Cases.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

36 11 Hon. R.N. Misra, J. Criminal Appeals upto 31.12.2007 for Orders, Admission and Hearing including Bunch cases and Defective Criminal Appeals (irrespective of the year) for Orders.

Thereafter: Criminal Appeals in which appellants are in custody and Criminal Appeals from the year 1990 onwards for Hearing.

- 37 20 Hon. Ran Vijai Singh, J. Listed Second Appeals upto 31.12.2004 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 38 22 Hon. Pankaj Mithal, J. Fresh in F.A. and F.A.F.O.s for Orders, Admission and Hearing including Bunch Cases.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 39 41 Hon. Shiv Charan, J.
Hon. Virendra Kumar Dixit, J. All Listed Division Bench Criminal Appeals including those where record has been called for considering the application for bail from 01.01.2007 to 31.12.2008 and also the applications for cancellation of Bail for Orders and Criminal Appeals and Capital Cases for Hearing and Defective Criminal Appeals (irrespective of the year) for Orders.
- Thereafter: Criminal Appeals in which appellants are in custody and Criminal Appeal for the year 1985 for Hearing.
- 40 51 Hon. S.K. Jain, J. Fresh in Minor Bail Applications from April 1st, 2009 onwards for Orders.
- 41 52 Hon. V.K. Verma, J. Listed Minor Bail Applications upto 31.03.2009 for Orders.
- Thereafter: Criminal Appeals for the year 1988 and 1989 for Hearing (if possible).

- 42 48 Hon. S.C. Nigam, J. Listed Major Bail Applications upto 31.03.2009 for Orders.
- Thereafter:: Criminal Appeals for the year 1986 and 1987 for Hearing (if possible).
- 43 50 Hon. A.K. Roopanwal, J. Fresh in Criminal Revisions from April 1st, 2009 onwards and Criminal Writs for Orders, Admission and Hearing including Bunch cases.
- 44 54 Hon. Surendra Singh, J. Fresh in Matters U/Ss 482 & 483 Cr.P.C. from April 1st, 2009 onwards for Orders, Admission and Hearing including Bunch Cases.
- 45 43 Hon. A.K. Tripathi, J. Fresh in Criminal Appeals from January 1st, 2008 onwards for Orders, Admission and Hearing and Defective Criminal Appeals (irrespective of the year) for Orders.
- 46 25 Hon. S.K. Gupta, J. All Fresh and Listed Civil Revisions and Listed Rent Control Writs including Writs arising out of Orders passed u/s 25 of the Provincial Small Causes Court upto 31.12.2004 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 47 53 Hon. R.D. Khare, J. Matters U/S 482 & 483 Cr. P.C. including the matters in which the proceedings before the trial Court have been stayed from 01.01.2006

to 31.03.2009 for Orders, Admission and Hearing and matters where record has been called for considering the application for bail and also the application for cancellation of bail and vacation of stay for Orders.

Thereafter:: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

48 47 Hon. B.N. Shukla, J. Fresh in all Major Bail Applications from April 1st , 2009 onwards for Orders.

49 12 Hon. Shri Kant Tripathi, J. Criminal Appeals upto the year 1985 for Hearing.

50 13 Hon. Shyam Shankar Tiwari, J. Matters U/S 482 & 483 Cr.P.C. including the matters in which the proceedings before the trial Court have been stayed upto 2005 for Orders, Admission and Hearing including Bunch Cases.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

51 14 Hon. Kashi Nath Pandey, J. Criminal Revisions including the matters in which the proceedings before the trial Court have been stayed upto 31.03.2009 for Orders, Admission and Hearing including Bunch Cases.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

CHIEF JUSTICE
15.04.2009